

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6224 OF 2008

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

SHASHANK GOSWAMI & ANR.

Respondent(s)

(With office report)

Date: 22/05/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s)

Mr. S.P. Singh, Sr. Adv.
Ms. Sushma Suri, Adv.
Ms. B. sunita Rao, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner
in part.

List tomorrow as part heard.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master